

No. 21/32/2019--IPR (N&C)
Government of India
Ministry of Commerce & Industry
Department of Industrial Policy & Promotion
IPR (Negotiations & Cooperation) Section

Udyog Bhawan, New Delhi.

Dated 14.10.2022

ORDER

Subject: Deputation of Officers for participating in JPO/IPR training program for Anti-counterfeiting measures for Practitioners for the Fiscal Year 2022 schedule from October 18 to 25, 2022 (in Person at Tokyo)-reg.

The undersigned is directed to convey the sanction of the competent authority for the deputation of Shri Chirag, Senior examiner Trademarks and Geographical Indication and Ms. Preeti, Examiner Trademarks and Geographical Indication for participating in Course on JPO/IPR training program for Anti-counterfeiting measures for Practitioners from 18th to 25th October, 2022 in Tokyo, Japan.

2. The terms and conditions of the deputation will be as under: -
 - a) **Period of deputation:** The period of deputation of the above mentioned officials will be from 18th to 25th October, 2022 (8 days) excluding journey time and enforced halts, if any.
 - b) **Pay:** During the period of deputation the officials will draw their pay and allowances in the existing capacity. The expenditure on their pay and allowances will be debitable to the same budget head to which it is debitable at present. The pay and allowances will be drawn only in Indian currency. The officials will not be allowed to draw any part of the salary in foreign exchange and shall not be eligible to draw any foreign deputation allowance.
 - c) **Medical Assistance:** The officials will be entitled to medical assistance in accordance with the Orders issued by the Ministry of External Affairs/Ministry of Finance, as amended from time to time.
 - d) **Passage etc:** The entire expenditure on air travel, hotel accommodation, tuition fee and other daily allowance etc. of the officials will be borne by Japan Patent Office/ the Association for Overseas Technical Cooperation and Sustainable Partnerships (AOTS).

e) No expenditure will be borne by the office of Controller General of Patents Designs and Trademarks (CGPDTM), Department for Promotion of Industry and Internal Trade, Government of India.

f) The officials will submit the tour report to their office, Department for Promotion of Industry and Internal Trade and Ministry of External Affairs.

3. This has the concurrence of SS&FA vide note no. 88 dated 14.10.2022 of File No. 35689.

Yours faithfully,



(Nitesh Ranjan)

Under Secretary to the Govt. of India

Copy to:

1. Embassy of India, Tokyo, Japan
2. Ministry of External Affairs, East Asia Division, New Delhi
3. Controller General of Patents, Designs and Trademarks, Boudhik Sampada Bhavan, Near Antop Hill Head Post Office, S.M. Road, Antop Hill Mumbai -400 037
4. O/o DS (Shri Karan Thapar), DPIIT
5. Fin.II Section of DPIIT with the request to kindly make arrangement for uploading in FVMS alongwith outcome of the tour.
6. Protocol Section, DPIIT / Guard File.